

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. †2689
ANSWERED ON 19.12.2023**

Open Gyms in Gram Panchayat

**†2689. SHRI RAVI KISHAN:
SHRI RAVINDRA KUSHWAHA:
SHRI MAHABALI SINGH:**

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the States are setting up open gyms in every Gram Panchayat in line with Fit India Movement;**
- (b) if so, the details thereof;**
- (c) whether the Government is providing any financial assistance to operate open gyms; and**
- (d) if so, the details of open gyms set up so far, State-wise?**

**ANSWER
THE MINISTER OF YOUTH AFFAIRS & SPORTS
{ SHRI ANURAG SINGH THAKUR }**

(a) to (d) ‘Sports’ being a State subject, the responsibility of development of sports, including setting up of open gyms in every Gram Panchayat and providing financial assistance to operate open gyms, rests primarily with the State/Union Territory Governments. Central Government only supplements their efforts. However, under the “Creation and upgradation of sports infrastructure” component of the Khelo India Scheme, this Ministry renders financial support for creation of basic sports infrastructure such as sports complex, synthetic athletic tracks, synthetic hockey fields, synthetic turf football grounds, multipurpose halls, swimming pools, etc. along with sports equipment. Further, under National Sports Development Funds (NSDF), Government supports various institutions and individuals for creation and upgradation of sports facilities across the country. Till date, this Ministry has sanctioned 341 sports infrastructure projects of various categories in various States/UTs across the country.
